

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 282 of 2013**

**Dated : 15<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**PPN Power Generating Co. Pvt. Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Generation and Distribution Corporation Ltd. & Anr. .Respondent(s)**

Counsel for the Appellant (s) : Mr. Rahul Balaji

Counsel for the Respondent(s): Mr. R. Yashod Vardhan, Sr. Adv.  
Mr. S. Vallinayagam

**Appeal No. 283 of 2013**

**Tamil Nadu Generating & Distribution Corporation Ltd. ... Appellant(s)**

**Versus**

**PPN Power Generation Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. R. Yashod Vardhan, Sr. Adv.  
Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. Rahul Balaji

**ORDER  
(in Appeal No. 282 of 2013)**

We have heard the Learned Counsel for the parties in Appeal no. 282 of 2013. Written submissions have been filed by the Learned Counsel for all the parties in Appeal no. 282 of 2013 after serving copy on the other side.

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**ORDER**  
**(in Appeal No. 283 of 2013)**

We have heard the Learned Counsel for the Appellant in Appeal no. 283 of 2013.

Post the matter for reply submissions on **16.04.2014 at Chennai Circuit Bench.**

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**